

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs); DELHI

OFFICE ORDER

Sub:- extension of deputation period of sh. Madan Lal, Driver.

In continuation to this office order no. 1543/56302-316/Pool Car/P&T/THC/2019 dated 11.07.2019, and Office Order no. 143/E-9/Estt.I/DHC dated 08.02.2022 of Sh. Kishor Kumar, Ld. Joint Registrar (Estt.-I) bearing office endorsement no. 1931-42/Estt.-I/E-9/DHC dated 08.02.2022 received from the Admn. Officer (Judl.) (Estt.I), Hon'ble High Court of Delhi, deputation period of Driver Sh. Madan Lal, S/o Sh. Mahender Lal, EC-10018 is hereby extended w.e.f. 11.07.2020 till 30.06.2022 who is already working on deputation in the Hon'ble High Court of Delhi, New Delhi.

GIRISH KATHPALIA

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Date: 2022.02.09 15:53:46 +05'30'

(GIRISH KATHPALIA)

Principal District & Sessions Judge (Hqs):
Delhi

7275 - 7290
No _____/Pool Cars/ P&T/THC/2022

Delhi dated: 09 FEB 2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Personal Office of the undersigned.
3. Ld. Officer Incharge, Pool Car Section, Central, Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Admn.III, Central, Tis Hazari Courts, Delhi.
5. The Accounts Officer, Accounts Branch, Central, THC.
6. Dealing Official, Personal File, Admn.-III, THC, Delhi
7. Dealing Officials, Leave Seat, ACR Seat, Service Book, Admn.-III, Central, THC for further necessary action/updation in the records.
8. Website Committee (English & Hindi), Tis Hazari Courts.
9. Layers seat for necessary updation in the office record.
10. Official Concerned.

GIRISH KATHPALIA

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Principal District & Sessions Judge (Hqs):
Delhi